

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 70/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE PARTIES: Mr. Vivek V. Makar
V/s.
M/s. Oriental Rubber Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398, 237b, 58,59 of the Companies
Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Shruti Soddessai
a/w N. Rizvi

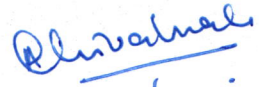
Adv for parties



1/G Thakore Jankar
Assn C

Aashdin Chivale
a/w Nishavindhu
Chuduru
1/b H.S.A Advocates
for Respondent Nos 1 to 4
2 6 to 9

Advocate



Advocate



WATER LOUIS
Yb. Mulla & Mulla CAC
Respondent No 5

ADVOCATE



ORDER

CP No. 70/398-398, 237b, 58, 59/NCLT/MB/MAH/2016

For the pleadings being complete, list this matter for main hearing on
28.40.2017.

Sd/-
B. S. V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)